

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.11.2024

COURT OF REGISTRAR

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 7656 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Rohit Kumar Singla Vs. Narendra Kumar Sharma, Resolution Professional For Indirapuram Habitat Ventre Pvt. Ltd.	Eshna Kumar
2.	I.A. No. 7657 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Krishna Kumar Vs. Narendra Kumar Sharma, Resolution Professional For Indirapuram Habitat Ventre Pvt. Ltd.	Eshna Kumar
3.	I.A. No. 7704 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Kripalsingh Balwant Singh Soundh & Ors. Vs. Tachyon Realty Pvt. Ltd.	Yash Anand
4.	I.A. No. 7706 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Central Board Of Trustees, Employees Provident Fund Through Regional Provident Fund Commissioner-II (Legal) Vs. Bhavesh Rathod, Liquidator Ashapura Intimates Fashion Ltd.	Kanhaiya Singhal
5.	I.A. No. 7707 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Regional Provident Fund Commissioner, Employees Provident Fund Organisation, R.O. Thane (South) Vs. Jayesh Sanghrajka, Resolution Professional Of Nirmal Lifestyle Realty Pvt Ltd.	Kanhaiya Singhal
6.	I.A. No. 7708 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Jain Trading Co. Vs. S.R. Industries Ltd., Through Resoultion Professional	Kewal Krishan Saini

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Assistant Registrar